

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). On 1-9-1971 the officers of the Bombay Custom House while acting on information seized Indian currency valued at Rs. 15,70,000 from two persons who gave their names as Chandrakant Amichand Choksey and Chandrakant Karshanji Shah. No person known as 'Babu Bhai' was present or apprehended.

(c) No evidence of any high ups being involved has come to light.

(d) and (e). Both the accused persons were arrested and ordered by the Court to be released on bail of Rs. 1,00,000 each. Complaint has not, so far, been filed before the Court of law, as investigations are still in progress.

Passenger Traffic for Jumbo Aircrafts

1886. SHRI K. BALATHANDAYUTHAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether JUMBO Aircrafts are not getting enough passenger traffic ;

(b) if so, the reasons therefor ; and

(c) the steps contemplated to increase the traffic ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The passenger occupancy ratio of Air-India's 747 aircraft between May and September, 1971 has been about 46%.

(b) and (c). There has been a general recession throughout the world in international air traffic. Air-India is making strenuous efforts to attract more passengers and a number of concessional and promotional fares have been introduced.

Tata Committee Recommendations on Airports

1887. SHRI K. BALATHANDAYUTHAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the recommendations made by the Tata Committee on Airports which have been studied by Government ; and

(b) the decision taken thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The International Airports Committee recommended the provision of certain new terminal facilities at the international airports and various improvements to runways, taxiways, holding areas, aprons, navigational aids, safety services and air traffic control. The recommendations have been broadly accepted by Government, and are being actively pursued. The passing of the International Airports Authority Bill has been a major step in this direction.

Unearthing of Racket in Lottery Tickets in Madras

1888. SHRI K. BALATHANDAYUTHAM : Will the Minister of FINANCE be pleased to state :

(a) whether recent raids in Madras, particularly in Trichi, by the Income-tax authorities have revealed a racket in Lottery Tickets organised by big business houses ; and

(b) if so, brief account of the raids ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Searches undertaken in Madras, and not in Trichy, have brought to light the activities of certain persons who acted as commission agents for enabling persons with black money to introduce the same in their books as prizes won at lotteries by purchasing the prize-winning tickets.

(b) During the course of one of the raids, a receipt for Rs. 95,000 from the real purchaser belonging to Trichy was found ; while enquiries revealed that the prize of Rs. 1 lakh was claimed by a person belonging to Panvel, Maharashtra. Other incriminating documents were also seized in another search which showed that these agents were providing accommodation with the help of prize winning tickets to parties in Maharashtra and Gujarat.

Ten Rupee Notes Bearing Identical Number

1889. SHRI SARJOO PANDEY :
SHRI M. GOPAL REDDY :

Will the Minister of FINANCE be pleased